

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha**

**UNSTARRED QUESTION NO. : 2567
TO BE ANSWERED ON THE 11th August 2021**

**PLAN TO AUCTION PROPERTY OF AIR INDIA FOR RAISING
FUNDS**

2567. SHRI SUSHIL KUMAR GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that Air India is planning to auction dozens of its properties across the country to raise funds and pay off its debt; and

(b) if so, the details of the properties to be auctioned in various parts of the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b): Yes, Sir. Air India Limited has identified 111 parcels of properties for monetization to offset its debt, out of which 106 parcels of properties are in India and rest 5 are overseas properties. The 111 parcels of properties consist of 211 units. Out of 211 units, 115 units have been monetised so far and 56 units which were allotted for specific purposes and cannot be monetised as per terms of allotment have been offered back to the allotting authorities against suitable compensation.
